

LOK SABHA DEBATES

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LOK SABHA

Wednesday, February 4, 1976/Magha
15, 1897 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT, ETC. OF
CENTRAL INSTITUTE OF PLASTICS ENGI-
NEERING AND TOOLS, GUINDY, MADRAS
FOR 1974-75

THE MINISTER OF CHEMICALS
AND FERTILIZERS (SHRI P. C.
SETHI): I beg to lay on the Table a
copy each of the following papers
(Hindi and English versions) under sub-
section (1) of section 619A of the Com-
panies Act, 1956:—

- (1) Review by the Government on
the working of the Central In-
stitute of Plastics Engineering
and Tools, Guindy, Madras for
the year 1974-75.
- (2) Annual Report of the Central
Institute of Plastics Engineer-
ing and Tools, Guindy, Madras,
for the year 1974-75, along with
the Audited Accounts. [Plac-
ed in Library. See No. LT-
10321/76.]

NOTIFICATIONS UNDER ALL-INDIA SER- VICES ACT

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS, DE-
PARTMENT OF PERSONNEL AND
2360 LS—1.

ADMINISTRATIVE REFORMS AND
DEPARTMENT OF PARLIAMENTARY
AFFAIRS (SHRI OM MEHTA): I
beg to lay on the Table a copy of the
following Notifications (Hindi and
English versions) under sub-section
(2) of section 3 of the All-India Ser-
vices Act, 1951:—

- (1) The Indian Administrative
Service (Fixation of Cadre
Strength) Second Amendment
Regulations, 1976, published in
Notification No. G.S.R. 25(E) in
Gazette of India, dated the 17th
January, 1976.
- (2) The Indian Administrative Ser-
vice (Pay) Second Amendment
Rules, 1976, published in Noti-
fication No. G.S.R. 26(E) in
Gazette of India, dated the
17th January, 1976.
- (3) The Indian Forest Service
(Fixation of Cadre Strength)
Second Amendment Regula-
tions, 1975, published in Noti-
fication No. G.S.R. 71 in
Gazette of India, dated the 17th
January, 1976.
- (4) The Indian Administrative
Service (Pay) Twenty-first
Amendment Rules, 1975 pub-
lished in Notification No.
G.S.R. 74 in Gazette of India,
dated the 17th January, 1976.
[Placed in Library. See No.
LT-10322/76.]

NOTIFICATION UNDER CUSTOMS ACT

THE MINISTER OF STATE IN-
CHARGE OF THE DEPARTMENT OF
REVENUE AND BANKING (SHRI
PRANAB KUMAR MUKHERJEE): I
beg to lay on the Table a copy of Noti-
fication No. G.S.R. 62(E) (Hindi and
English versions) published in Gazette
of India, dated the 2nd February, 1976